

Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Training Division)

2nd Floor, MMU Building, Mata Sundari Lane, New Delhi-110 002

Dated 29th September, 2025

Subject: De-empanelment of Training Partners under FoSTaC- reg

Reference is invited to the notice dated 21st July 2025, wherein under performing and Non-performing training partners were directed to conduct a minimum of three training sessions by 31st August 2025.


2. Following a detailed review of the performance of these training partners as of 31st August 2025, it has been observed that the following training partners have conducted zero FoSTaC trainings during the period from 1st April 2024 to 31st August 2025. Consequently, it has been decided to de-empanel these training partners with immediate effect.

- 1) Accreditation Council of India
- 2) Agriculture University Jodhpur
- 3) Arravalee sansthan
- 4) Assam Professional Academy
- 5) Bombay Caterers Association
- 6) Brilliant Education Society
- 7) BSI Group India
- 8) BVG India Limited
- 9) Career Crest Consultancy
- 10) City Public Siksha Samiti
- 11) College of Indigenous Food Technology (CFT-K) Konni
- 12) Department of Veterinary Public Health and Epidemiology, LUVAS, Hisar, Haryana
- 13) Digital Skill Certification
- 14) Hindustan Unilever Limited
- 15) IACT Education Private Limited
- 16) Indian Institute of Skill Development Private Limited
- 17) Institute of Hotel Management Catering Technology & Applied Nutrition, Bhubaneswar
- 18) Invincible Business Solutions Private Limited
- 19) Jagannath University, Haryana
- 20) JITM SKILLS PRIVATE LIMITED
- 21) KAVIYASRI FOUNDATION
- 22) Marg Darshika
- 23) NIST Institute Private Limited
- 24) PARADIGM SERVICES PVT.LTD
- 25) Pipal Tree Ventures Pvt Ltd



- 26) Prash Enterprises
- 27) Sankalp Jyoti
- 28) Skills Art and Beyond Social Welfare Society
- 29) True welfare Society Samiti

3. This issues with the approval of competent authority.


(Ankeshwar Mishra)
Joint Director (Training)

To,

1. All the Concerned Training Partners
2. Sr. Manager (IT) with a request to upload in the FSSAI website

Copy for information to:

1. Commissioner of Food Safety (All States/UTs)
2. Directors (All Regional Offices)